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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 50/2015

OM PRAKASH POPLI AND ORS

.....Appellant

Through: Ms. Dipika Prasad, Advocate.

versus

RAJ KUMARI BATRA AND ORS

....Respondent

Through:

Mr Shekhar Dasi,Mr. Mohd Talha

,Mr Deepesh Kasana, Mr. Ayush

Dassi, Advocates.

CORAM:

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER 10.07.2024

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- 1. It is 04:10 PM. Owing to paucity of time, it is not possible to hear the present matter today.
- 2. List on 22.08.2024.
- 3. The order be uploaded on the website forthwith.

SWARANA KANTA SHARMA, J

JULY 10, 2024/KG

Click here to check corrigendum, if any